

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 863 of 2020**

Kanan Sinha

... **Petitioner**

-Versus-

The Chairman, Jharkhand Academic Council & anr.

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Saurabh Shekhar, Advocate

For the Respondents : Mrs. Richa Sanchita, Advocate

06/10.09.2020. Heard Mr. Saurabh Shekhar, learned counsel for the petitioner and Mrs. Richa Sanchita, learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mrs. Richa Sanchita, learned counsel for the respondents submits that counter affidavit has been dropped in the box yesterday.

The said affidavit is not on record. Office to trace the same and place it on record.

Mr. Saurabh Shekhar, learned counsel for the petitioner submits that he is in receipt of the hard and soft copy of the counter affidavit.

Let this matter appear on 06.10.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/